

# LOK SABHA DEBATES

Vol. XX

First Day of the Sixth Session  
of the Fifth Lok Sabha

No. 1

## LOK SABHA

Monday, November 13, 1972/Kartika  
22, 1894 (Saka).

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair]

### WELCOME TO SPEAKER OF NATIONAL ASSEMBLY OF BHUTAN

MR. SPEAKER: Hon'ble Members, at the outset, I have to make an announcement.

I have great pleasure in welcoming our distinguished guest His Excellency Dasho Shingkar Lam, Speaker of the National Assembly of Bhutan—"Tshogdu". He, along with his colleagues, is seated in the Special Box. On my own behalf and on behalf of all of you, I extend to him a hearty welcome. I wish him a very happy stay in our country. We also wish through him a long life and good health to the new king His Majesty Jigme Singye Wangchuk and peace and prosperity to his people.

### MEMBERS SWORN

1. Shri K. Chikkalingaiah (Mandya).
2. Shri Purushottam Ganesh Mavalankar (Ahmedabad).

11.05 hrs.

### OBITUARY REFERENCES

MR. SPEAKER: Hon. Members, it is my sad duty to inform the House  
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of the sad demise of eight of our friends, four sitting Members, namely Shri C. C. Desai, Swami Ramanand Shastri, Shri Shiva Chandika and Shri M. Rajangam and four former Members, namely Shri Jagannath Das, Shri Manu Subedar, Shri R. S. Vidyarthi and Shri R. Sankar.

Shri C. C. Desai was a sitting Member of this House from Sabarkantha constituency of Gujarat. He had also been a Member of the Fourth Lok Sabha during the years 1967-70. Starting as a member of Indian Civil Service, he had a distinguished career as a diplomat, industrialist and Member of Parliament. As a civil servant, he held various important positions with distinction. Later on, he served as India's High Commissioner in Pakistan and Ceylon. He was Chairman and Director of a number of companies. He had a very warm and lovable personality. In Lok Sabha, he used to take active interest in various national issues, particularly matters pertaining to industrial and agricultural production. He also served on a number of Parliamentary Committees and made useful contributions. His last speech in Lok Sabha which coincidentally was on the Bill pertaining to service conditions of ICS officers is still fresh to many of us. He passed away at New Delhi on the 22nd September, 1972 at the age of 72.

Swami Ramanand Shastri was a sitting Member of this House from Bijnor constituency of Uttar Pradesh. He had been a Member continuously since 1952 and was one of the senior-

most Members of this House. A familiar figure in saffron clothes, he always championed the cause of the poor, the down-trodden, agriculturists and farm workers. He placed his best resources for the welfare of the poor. He was founder-President and Member of a number of social and religious institutions connected with the welfare of Harijans. For his social services, he was presented an Abhinandan Granth in 1970. He was also a labour leader and guided a number of Unions and Associations. Very affable, he was liked by one and all for his simplicity. He made useful contributions to the proceedings of the House and the Committee on Welfare of the Scheduled Castes and Scheduled Tribes and the Joint Committee on the Salaries and Allowances of Members of Parliament. He passed away on the 27th September, 1972 in harness while on tour to the Andamans as a Member of the Committee on Welfare of Scheduled Castes and Scheduled Tribes.

Shri Shiva Chandika was a sitting Member of this House from Banka constituency of Bihar. He had also been a Member of the Fourth Lok Sabha during the years 1967—70. Earlier, he was a Member of the Bihar Legislative Assembly during the years 1952—57. A veteran freedom fighter, he took active part in the freedom struggle. He suffered imprisonment several times. A noted trade unionist, Shri Shiva Chandika was dedicated to the cause of the poor and neglected sections of the society and was associated with several social and educational institutions. He was very regular in attending the House, and used to make useful contributions to the proceedings. He also served on the House Committee and a number of Select and Joint Committees on Bills. He died at New Delhi on the 15th October, 1972, at the age of 60.

Shri M. Rajangam was a sitting Member of this House from Dindigul constituency of Tamil Nadu. Earlier,

he was a Member of the Tamil Nadu Legislative Assembly during the years 1962—71. He was a writer and used to take active interest in the uplift of the poor and backward classes. He was a Member of the Committee on Absence of Members from the sittings of the House. He passed away at Madurai, Tamil Nadu, on the 22nd October, 1972, at the young age of 40.

Shri Jagannath Das was a member of the Central Legislative Assembly and Provisional Parliament during the years 1945—47 and 1950—52. Earlier, he was a member of the Bihar and Orissa Legislative Council and Orissa Legislative Assembly. He was a veteran freedom fighter and suffered imprisonment for the country's freedom struggle. He died at Cuttack on the 5th August, 1972.

Shri Manu Subedar was a member of the Central Legislative Assembly during the years 1938—47. Earlier he had been a member of the Bombay Municipal Corporation. He was a writer, journalist, economist and philanthropist. He founded a public charities trust called the Lotus Trust in 1953 and two Ayurvedic hospitals in Bombay and Ahmedabad. He passed away at Bombay on the 10th October, 1972 at the age of 83.

Shri R. S. Vidyarthi was a member of the Fourth Lok Sabha during the years 1967—70. He took great interest in the uplift of the down-trodden, exploited and backward classes. His legal advice was always available to them. He was associated with a number of social and educational institutions. He died at New Delhi on the 28th October, 1972 at the age of 48.

Shri R. Sankar was a member of the Constituent Assembly during the years 1948—50. He was also elected to the erstwhile Travancore State Assembly in 1948. He was a lawyer and a

social worker and took active part in the movement for responsible government in the erstwhile Travancore State and suffered imprisonment. He was Deputy Chief Minister in the Kerala State Ministry during 1960-62. Later he was Chief Minister of Kerala during 1962 to 1964. He died at Quilon on the 7th November 1972 at the age of 64.

May I also refer to the sad demise of Sant Fateh Singh. He was a notable leader who commanded respect not only among the Sikhs but others as well. A man with forceful personality and deep convictions, he influenced the national events in many ways. Though an architect of Punjab Suba, he did not canvas for it at the cost of communal harmony. His approach was essentially secular in nature. In spite of his indifferent health, he continued to take active interest both in politics and religion till his last moment. He passed away at Amritsar on the 30th October 1972.

We deeply mourn the loss of all these friends, and I am sure the House will join me in conveying our condolences to the bereaved families.

THE PRIME MINISTER, MINISTER OF ATOMIC ENERGY, MINISTER OF ELECTRONICS, MINISTER OF HOME AFFAIRS, MINISTER OF INFORMATION AND BROADCASTING AND MINISTER OF SPACE (SHRIMATI INDIRA GANDHI):

Mr. Speaker, Sir, as the House meets again, it is our painful duty to mourn the death of friends and co-workers and to pay tribute to their services to this august House and our country.

The seniormost in age amongst them was Shri Manu Subedar who was a member of the Central Legislative Assembly and a very articulate champion of swadeshi and women's rights. He wrote and spoke extensively on economic matters protesting against the policies of the foreign government which inhibited our development. He was a moving force of many institu-

tions and he established a Trust for women's education. He retired from public life years ago, but many members still remember him as a tireless parliamentarian and a pamphleteer.

Shri C. C. Desai came to Parliament after a long and distinguished record as administrator, diploma and industrialist. He was a dynamic person who took up causes with will and energy. The House always heard with attention his analysis of intricate matters of economics and diplomacy. We lose a man of talent.

Shri M. Rajangam was elected to the Lok Sabha last year after having served in the Tamil Nadu Legislative Assembly. He was deeply interested in the cause of agriculturists and members of the backward classes.

Swami Ramanand Shastri was one of those to whom religion meant the service of the weak and the downtrodden. He became a sanyasi at an early age and worked for Harijans and the tribal people for more than 40 years, establishing many institutions for them. He was a familiar and respected figure in this House, for he was a vocal and active Member continuously since the days of the provisional Parliament. He had many friends and will be greatly missed.

Another Member of the provisional Parliament whom we have lost is Shri Jagannath Das who had a long record of service in Orissa.

The sudden demise of Shri Sankar, former Chief Minister of Kerala, has deprived the country and my party of a leader and administrator of tried ability. I have known him for many years and found him to be a person of dynamic energy, sincerity of purpose and sympathy for the cause of the common man. He did a great deal for his own community, the Ezhavas, who had long been denied opportunities of education and development. But his outlook was not a narrow one. He started life as a teacher. Education and social service remained his major

concern throughout his eventful career. He achieved distinction as editor, lawyer, legislator and Minister.

Shri Shiva Chandika was yet another comrade from the days of the freedom struggle. He underwent imprisonment many times and was prominent in Congress work as well as in the trade union movement in Bihar. He was one of our most active parliamentarians and his contributions were marked by keen understanding of and deep concern for national problems. His demise was an even greater shock for he had attended the Home Ministry's Consultative Committee only the day before and had spoken to me afterwards on a number of matters and I had promised to find sometime for him again within the next two days.

Death has come to Shri R. S. Vidya-rathi at a very early age. He was an active Member in the fourth Lok Sabha and was specially articulate in defending the interests of the Scheduled Castes.

We share the sentiments expressed by you Mr. Speaker. The passing away of these former colleagues is a loss to us and to the country. I request you to convey our deep sympathy and condolences to the bereaved families.

Another eminent Indian, who was not a Member of the House but whose death has caused deep grief, is Sant Fateh Singh. He was a man of religion who commanded the respect of millions, not only of Sikhs but also of others. He took keen interest in constructive activities. He helped in the establishment of several educational institutions. He worked ardently for communal harmony. He devoted special attention for the uplift of the weaker sections. Through the force of his personality, he influenced the day-to-day events in many ways. He combined rugged strength and discipline with a deep devotion to the cause of the country. The House offers its sympathy to his friends and followers.

**SHRI A. K. GOPALAN (Palghat):** Mr. Speaker, Sir, I wish to associate myself with the sentiments expressed by the Leader of the House about all those departed leaders and request you to convey our condolence to the bereaved families.

**SHRI INDRAJIT GUPTA (Alipore):** Mr. Speaker, Sir, I would like to associate my party with the sentiments expressed by you, Sir, and by the Leader of the House, in expressing our sorrow at the demise of so many of our distinguished colleagues and friends. Sir, at the beginning of each session this is unfortunately becoming somewhat of a ritual. Rituals tend to become a formalistic affair, but the tragedy which lies behind this particular ritual at the beginning of each session, I think, weighs heavily on each one of us. It came as a particular shock because, as the Leader of the House has pointed out, four sitting colleagues of ours who were, as far as we knew, quite hale and hearty, have passed away. They were not ailing, or they were not expected to be seriously ill or anything like that. We have the clearest memories of them less than about two months before on the floor of the House, and nobody could have the remotest suspicion that the cruel hand of death would snatch them away so suddenly.

Mr. C. C. Desai, as you pointed out, was very outspoken; particularly on the last occasion when we heard him here almost at the end of the last session when we were debating the constitutional amendments relating to the privileges of the ICS. To the end of his days he had at least one virtue, I think, which many persons do not always claim to have, one of consistency; he was consistent in his views to his last days; he spoke out from the courage of his conviction, defending what he considered to be right. Only a few days before his demise I received a letter from him in which he pointed out something relating to the problem of Indians in Uganda, an issue

on which he was very much exercised. as you may remember and he had occasion to raise the matter here in the last session. He wrote to me enclosing a photostat copy of certain documents and said: I should like you to take this matter up. I was really shocked within a few days of that to read of his demise.

About Swami Ramanand Shastri, enough has been said. The best and the most eloquent tribute to his whole life's work is the fact that he was always, as far as I know, elected and re-elected over the last 20 years with overwhelming majorities; nobody could challenge him in his own area. That was a tribute to his work all his life, particularly for the Scheduled Castes and the poorer sections of the community. Here again I must say that a group of Members of Parliament who were going on the trip to Andamans were halting in Calcutta just prior to their departure. By coincidence I happened to be visiting somebody in that hostel, Central Government hostel, where they were staying; they were due to leave next morning and I clearly remember seeing him sitting there in the lounge with other friends, laughing and joking and I exchanged greetings with him too. Two days after that I read in the papers that he had passed away at sea.

Shri Shiva Chandika was a fellow trade unionist and I shall remember him as that always though he belonged to a different organisation; he was vitally interested in matters relating to labour problems. He had worked as a trade unionist particularly in an area where labour has been traditionally exploited, in the mining areas of Bihar. He was a veteran freedom fighter also. We saw him here, alive, hale and hearty, it seems only the other day.

Mr. Ranjangam was a new Member from the DMK and a young man. He was a very keen sportsman and had some discussions with me relating to sports. He was himself a very active

and eager sportsman. As you may remember he was the embodiment of physical fitness to look at. Yet at an early age, he has been snatched away like this.

I do not have personal acquaintance of the other colleagues who were in the House earlier on. Sant Fateh Singh was after all an institution in this country; whether one agreed with his views or not, his passing away has certainly robbed the country of a very outstanding leader and political figure.

On behalf of our party, we express our deepest sorrow and condolences and request you to convey our sentiments to the families of the deceased.

**SHRI SEZHIYAN (Kumbakonam).**  
Mr. Speaker, Sir, on behalf on my party I associate myself with the sentiments expressed by you and by the leader of the House. It is true that whenever, we assemble after a long interval we have to mourn the death of many of our colleagues in this House. This time the toll has been somewhat heavy.

In the death of Mr. C. C. Desai who come to this Parliament in 1967 after a distinguished career we have lost an able administrator and a sober statesman. He has been a popular Member here and took very keen interest in the activities of this House and in the Committees where he was chosen to serve.

We all know Swami Ramanand Shastri as a very pious and quiet man but very strong in his will to serve the cause of the scheduled castes. He was a very senior and veteran member of this House.

Shri Shiva Chandika took very keen interest in the workers' problem and trade union rights. In the lobby also he used to be a very amiable man, irrespective of the party affiliation.

In the death of Shri Rajangam, we have lost a dynamic and able party man. He was an active member of our party since its inception in 1949. In 1962 he entered the Madras Assembly and was re-elected in 1967. In 1971 he came to this House and till the very end, he took very keen interest in public life. As a matter of fact, on the day of his death, he had to attend two party meetings. One meeting he finished and then he got the attack and was admitted to the hospital. When he recovered consciousness, his immediate desire was to go to the other meeting. He begged the doctor to permit him to attend the meeting but within five minutes of his request, he was no more.

Regarding Shri Vidyarthi, we had the good fortune to be with him in the Fourth Lok Sabha. He was elected from Delhi, took very keen interest in the proceedings. He was a very quiet and simple man but very deep in his convictions. Irrespective of the party, he was a very popular member here.

In the death of Sant Fateh Singh, the country has lost a dynamic leader, a leader who fought for the rights of his people without affecting the unity and solidarity of the country as a whole. He did very good spade work for the Punjabi Suba, and in his death, Punjab and the country lost a great leader.

I join my other colleagues, the Leader of the House and you, Sir, in conveying our deep-felt condolences to the members of the bereaved families.

श्री अटल बिहारी वाजपेयी (ग्वालियर) : अध्यक्ष जी, सहसा विश्वास नहीं होता कि हमारे चार सहयोगी जो कल तक हमारे बीच में थे अचानक हमारे मध्य में नहीं हैं। जीवन की क्षणभंगुरता अपनी सम्पूर्ण भयंकरता के साथ इस प्रकार हमारे सामने उजागर हो

जाती है। मनुष्य जैसे ही प्रकृति पर विजय प्राप्त कर ले लेकिन कोई शक्ति ऐसी है जिसके सम्मुख वह असहाय और निर्बल प्रतीत होता है। श्री सी० सी० देसाई एक योग्य प्रकाशक और सफल कूटनीतिज्ञ थे। अन्तर्राष्ट्रीय सम्बन्धों पर उनके विचार इस सदन में बड़े ध्यान से सुने जाते थे। सरकारी नौकरी में भी उनके व्यक्तित्व का मधुर पहलू कुठिन नहीं होने पाया था। विचारों को मतभिन्नता के बावजूद, सदन में तर्क-वितर्क के पश्चात् भी व्यक्तिगत सम्बन्धों में वे आत्मीयता बनाए रखते थे, उसे निरन्तर बढ़ाने का प्रयत्न करते थे।

शास्त्री जी के निधन से हम सब को गहरा आघात लगा है। उनका जीवन एक कर्मयोगी का जीवन था और जीवन के अंतिम क्षण में भी सागर की तरंगों पर जहाँ उन्होंने प्राणदान किए, वे संसदीय कार्य में संलग्न थे। वे गुजरात में जन्मे किन्तु उत्तर प्रदेश को उन्होंने अपना कार्य-क्षेत्र बनाया। वे केवल वेप से सन्यासी नहीं थे, उनकी वृत्ति भी सन्यासी की थी। एक समर्पित जीवन हमारे बीच में से उठ गया।

श्री शिवचंडिका जी अभी तक हमारी आँखों के सामने हैं। वे हमारे दल के एक सदस्य को चुनाव में हरा कर आये थे। लेकिन चुनाव में उन्होंने कोई कटुता पैदा नहीं होने दी, और संसद का सदस्य निर्वाचित होने के बाद अपने चुनाव क्षेत्र की सारी जनता का उन्होंने प्रतिनिधित्व किया। बिना किसी भेदभाव के वह सध की सेवा में संलग्न रहे। श्रम के क्षेत्र में उन के योगदान की अभी चर्चा की गई है। उस क्षेत्र के श्रमजीवियों का एक योग्य नेता उन के बीच से उठ गया है।

द्रमुक के हमारे नौजवान सदस्य भरी जवानों में हमारे बीच में से उठ गये। जब जीवन परिपक्व हो जाय तब अगर काय का

क्रूर प्रहार किसी को छीन ले तो इतना दुःख नहीं होता, लेकिन जब तड़पाई का जीवन ही विच्छिन्न हो जाय तब दुःख की सीमा नहीं रहती।

श्री रामस्वरूप बिद्यार्थी मेरे दल के ही सदस्य थे। उन की क्षति हमारे लिये एक व्यक्तिगत श्रुति है। गरीब घर में जन्मे लेकिन अपने परिश्रम और पुरुषार्थ से उन्होंने समाज में अपने लिये स्थान बनाया, दलित वर्ग में से प्राये और दलितों के लिये लड़ते रहे। उन का निधन आकस्मिक हुआ और हम सब को गहरी वेदना दे गया।

अध्यक्ष महोदय, सन्त जी के रूप में एक राष्ट्रीय और राष्ट्रवादी नेता राष्ट्रीय रंगमंच से उठ गया। पंजाबी सूबे की मांग को भाषा का माध्यम दे कर उन्होंने उस मांग को सारे देश से मनवा लिया। पंजाबी सूबे के लिये संघर्ष करते हुए भी उन्होंने साम्प्रदायिक एकता को बनाये रखा और उसे कायम करने पर बल दिया। उन के विचारों से मतभेद हो सकता है, किन्तु सन्त जी ने पंजाब की राजनीति की एक नई दिशा दी, इस से कोई इन्कार नहीं कर सकता। उन के निधन से सारे देश को क्षति हुई है और पंजाब का सार्वजनिक जीवन तो निस्तदेह अकिंचन हो गया है।

अन्य महानुभावों के प्रति भी मैं अपने दल की और अपनी विनम्र श्रद्धांजलि अर्पित करता हूँ और परमात्मा से प्रार्थना करता हूँ कि उन्हें सद्गति प्रदान करे।

SHRI P. K. DEO (Kalahandi):  
Mr. Speaker, Sir, it is a painful ritual at the beginning of every session to pay our tributes to our near and dear ones who have been snatched away by the cold hand of death.

I came in contact with Shri C. C. Desai for the first time in 1948 when he was the Joint Secretary in the

Ministry of States. Under the stewardship of Sardar Patel, he most faithfully discharged his duties and carried out the instructions of Sardar Patel for the integration of the erstwhile princely States specially in that most difficult period in India's history when stern action had to be taken like police action in Hyderabad, liberation of Junagadh and many other States. After that he had a distinguished diplomatic career as our High Commissioner in Ceylon and Pakistan where also he discharged his duties very effectively.

After his retirement from government service, he entered politics and was elected to the Lok Sabha in 1967 on the Swatantra Party ticket. He was a dear friend of ours; he was extremely sociable and he used to take keen interest in the economic policy, in the foreign policy of the country and in the service conditions of the Government employees. We deeply mourn his loss.

Since 1952, Swami Ramanand Shastri was in the Lok Sabha and, as said by earlier speakers, he was an embodiment of simplicity and secularism. He was the champion of down-trodden people and he used to take keen interest in the affairs of Scheduled Castes and Scheduled Tribes people. We deeply mourn his loss.

Shri Shiva Chandika was a respected labour leader in the Fourth Lok Sabha. I came in contact with him when he represented Jamshedpur constituency and I came to know how in that area he used to be respected by the workers. He used to take very active interest in the deliberations of this House. We feel very sorry for having lost him.

Shri Jagannath Das came from Balasore district of Orissa State. He was a veteran freedom fighter. Though he stood first in the competitive examination for the Provincial Services in those good old days when Orissa was part of Bengal, he spurned the offer of the post of Deputy Collector and joined the mainstream of freedom

movement and made supreme sacrifice for the cause of the country. I pay my tribute to him.

Shri R. S. Vidyarthi came to the Fourth Lok Sabha on the Jana Sangh ticket. He used to take keen interest in the welfare of Scheduled Castes and Scheduled Tribes people. His loss has created a vacuum in the public life of Delhi. It will take time to fill it up. We mourn his loss.

Sant Fateh Singh, as you rightly pointed out, was the main architect of Punjabi Suba. He was a nationalist from the core of his heart. We pay tributes to Sant Fateh Singh and all the other friends who have been snatched away from us by the hand of death.

On behalf of the Swatantra Party, I associate myself with the sentiments expressed by the previous speakers and offer my condolences to the bereaved families.

SHRI P. M MEHTA (Bhavnagar): Sir, on behalf of my Party, I associate myself with the sentiments expressed by you, the Prime Minister and other colleagues on the passing away of the sitting Members of the House and other friends who have rendered service to the people. I pray that God may give them eternal peace.

SHRI SAMAR GUHA (Contai): Sir, I do not know whether it has happened before that during one inter-session period, four of our valued colleagues, active colleagues, have passed away from our midst. It is really tragic, particularly for the reason that we have lost so many of our friends together who were very active and who contributed positively to the deliberations of this House. Even today their beaming faces are before our minds' eye. When we mourn, we are mourning the passing away of four of our valued colleagues. Two new members have just taken oath. (Interruptions). It reminds us

of the eternal law that death succeeds life, but life triumphs over death. But death reminds us that our beings should not be an expression of hyper-ego. Perhaps if we are to take a lesson from their death, the lesson is that politicians should not be hyper-egoistic in their political aspirations. I associate my party and myself with yourself, Sir, the Leader of the House and the other Members who have expressed their deep sentiments and respect for the departed souls. I also associate myself with the others in paying my tributes to those who had contributed either as Members of the Provisional Parliament or as Members of the Lok Sabha to the growth of Parliamentary democracy in our country.

I also pay my respect to Sant Fateh Singh. Though he was the leader of a religious community, he never forgot that he was an Indian and in all his activities and thinking he behaved as a patriotic Indian.

I again express my respect for all those departed souls and request you to convey our sympathies and condolences to the bereaved families.

श्री शिवकुमार शास्त्री (अलीगढ़) : आपके द्वारा, सदन के नेता द्वारा और विभिन्न दलों के प्रतिनिधियों द्वारा इन दिवंगत आत्माओं के प्रति जो दुःखपूर्ण भावनायें प्रकट की गई हैं, मैं उनके साथ अपने आपको सम्बद्ध करता हूँ। स्वामी रामानन्द जी शास्त्री के साथ शिक्षा काल से ही मेरा गहरा सम्पर्क था। समाज और शिक्षा के क्षेत्र में उनके साथ मिल कर काम करने का भूझे अवसर मिला। उनका जीवन एक पवित्र सन्यासी का जीवन था। राजनीतिक क्षेत्र में आ कर भी उनमें कोई परिवर्तन नहीं आया। जो भी उनके सम्पर्क में आता था वह उनका श्रद्धालू और भक्त हो जाता था। मैं ऐसी पवित्र आत्मा के प्रति अपनी विशेष रूप से श्रद्धांजलि अर्पित करता हूँ।



श्री जाँइबन्त बोटे (नागपुर) : श्री सी० सी० देसाई, स्वामी रामानन्द शास्त्री, श्री शिव चण्डिका और श्री एम० राजगम, जो बरसों तक लोक सभा के सदस्य थे, हम में थे, आज चल बसे हैं और हम में नहीं हैं। उन्हें और श्री जगन्नाथ दास, श्री मनु सूबेदार, श्री राम स्वरूप विद्यार्थी और श्री आर० शंकर तथा पंजाबी सूबे के निर्माता सन्त फतह सिंह के प्रति मैं अपने संगठन महाविदर्भ राज्य संघर्ष समिति और अपने दल फार्वंडे ब्लाक की ओर से विनम्र श्रद्धांजलि अर्पित करता हूँ।

SHRI RANABAHADUR SINGH (Sidhi): On behalf of the Independents Group, I wish to associate myself with the sentiments and deep condolences expressed in the House.

MR. SPEAKER: The House may now stand in silence for a short while to pay our homage to the departed souls.

*The Members then stood in silence for a short while.*

श्री सज्जु पांडे (गाजीपुर) अध्यक्ष महोदय, मैं आपसे एक व्यवस्था चाहता हूँ। श्री पीतू मोदी एक बिल्दा लगा कर आए हुए हैं जिसे पर कहा जाता है कि यह लिखा हुआ है कि ये सी० प्र० के एजेंट हैं। मैं आपकी व्यवस्था चाहता हूँ कि वह क्या इस तरह का बिल्दा लगा कर यहाँ आ सकते हैं?

श्री इसहाक सभली (अमरोहा) जब तक वह बिल्दा न उतारें, उनकी हाउस से निकाल दिया जाए।

श्री हुकम चन्द कश्यप (मुरेना) बहुत बड़ी संख्या में के० जी० बी० के लोग इधर भी और उधर भी बैठे हुए हैं। उनको भी निकालें।

श्री राजाबतार शास्त्री (पटना) आपसे इजाजत मांगी थी, पता नहीं आपने दी है या नहीं दी है। मैं इसके बारे में आप से जानना चाहता हूँ।

SHRI S. M. BANERJEE (Kanpur): If it is only a question of honour, he can have that honour outside. Hon. Members coming in this House and posing themselves as CIA agents and trying to ridicule the activities of CIA in the country and defending the CIA something unimaginable. A man of his calibre, and that too, leader of a Party, should not indulge in such things, calling himself a CIA agent. If he is a CIA agent he should have his activities outside. Why spoil the atmosphere hereby indulging in all these things. Is he going to defer to the CIA?

SHRI JYOTIRMOY BOSU (Diamond Harbour): The CIA has been allowed to sabotage our development activities. The Government is allowing the CIA activities in this country. We, the socialists, the democratic movements in this country, have been the worst sufferers. We cannot take the matter so lightly. Sir, I support this.

अध्यक्ष महोदय: क्वेश्चन आवर के वाद इसको लिया जा सकेगा। क्वेश्चन आवर में ऐसी बातें रोज नहीं की जाएंगी।

श्री राजाबतार शास्त्री: आपसे इजाजत मांगी थी। मैं जानना चाहता हूँ कि आपने उन्हें दी है या नहीं दी है। अगर नहीं दी है तो इस तरह से वह पहन कर नहीं आ सकते।

SHRI SHYAMNANDAN MISHRA (Begusarai): The point of order is this: About any one putting on his person anything, are you going to try into it? Is there no freedom for any Member to have something on his person? My submission is that the hon. Speaker cannot interfere with whatever a person has put on on his person.